

the entire spectrum of agriculture and allied sectors by ensuring forward and backward integration for farmers.

The primary function of these FPCs is to integrate farmers into producer organizations to enable them to achieve economics of scale and scope. All farmers who are primary producers, including tenant farmers are eligible to become members of FPCs

(c) and (f) Do not arise

Action plan to make milk production profitable

953. SHRI SHADI LAL BATRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether rearing of livestock for milk production is not a profitable venture, especially for small and marginal farmers; and

(b) if so, whether Government has prepared any action plan so as to make milk production profitable by giving sublimity in feed, medical and life insurance for the small and marginal farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT: (a) No, Sir, Rearing of livestock for milk production plays a significant role in supplementing family income in the rural sector, particularly among small and marginal farmers and landless laborers, beside generating gainful employment and providing low cost nutritional feed.

(b) The Department of Animal Husbandry, Dairying and Fisheries has been providing assistance under following Schemes for control of animal diseases, scientific management and upgradation of genetic resources, livestock insurance, increasing availability of nutritious feed and fodder, sustainable development of Milk Processing and Marketing facilities, enhancement of milk production and profitability of livestock:

1. Intensive Dairy Development Programme;
2. Dairy Entrepreneurship Development Scheme
3. Strengthening Infrastructure for Quality and Clean Milk Production;
4. National Project for Cattle and Buffalo Breeding;

5. Livestock health and Disease Control;
6. Fodder and Feed Development Scheme;
7. Livestock Insurance Scheme;
8. National Dairy Plan Phase - 1.

Setting up of coconut processing units

954. SHRI A. A. JINNAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has any proposal to set up more coconut processing units in various parts of the country including Tamil Nadu;

(b) if so, the details thereof indicating the time by which these units are likely to be set up; and

(c) the places in which coconut processing units are set up in the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR: (a) and (b) Yes, Sir, Coconut Development Board (CDB), Government of India has been supporting the establishment of various Coconut Processing Units under "Technology Mission on Coconut" (TMOC) on project basis. The CDB has set up 249 coconut processing units in the country till date. In addition, the following nine proposals have recently been approved by the Project Approval Committee of CDB:-

State	No. of Projects	Product (No. of Units)
Karnataka	4	Tender coconut Water (4)
Kerala	1	Desiccated Coconut (1)
Andhra Pradesh	1	Ball copra (1)
Tamil Nadu	3	Tender coconut packing unit (1) Coconut shell Charcoal (2)
TOTAL	9	